

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.144

CP 19 of 2020 with

ITEM No. 145- IA 268 of 2020 in CP 19 of 2020

Order under Section 241-242 Co.Act,2013

IN THE MATTER OF:

SBI Funds Management Pvt Ltd

.....Applicant

V/s

Manpasand Beverages Ltd & Ors

.....Respondent

Order delivered on ..09/05/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

Mr. Priyank Dave, Advocate, on behalf of the Suspended Management.

ORDER

No one appeared on behalf of the applicant.

It is brought to notice that the matter is pending before the Hon'ble Supreme Court. Hence, the matter is adjourned.

List the matter on 20.07.2022

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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MADAN B GOSAVI
MEMBER (JUDICIAL)